आग लगा कर पचासों हजार की सम्पत्ति जला कर नष्ट कर दी गई। इस घटना के बारे में सरकार को लिखा गया पर कोई जांच तक नहीं हुई।

कुछ अल्प-संख्यक हरिजन एवं अन्य वर्गों के लोग भय व आंतक के कारण अपनी सम्पत्ति को छोड़ कर भाग गये हैं और दाने दाने को मोहताज हैं और ठण्डक में सर छिपाने को भटक रहे हैं।

मैं इस लोक महत्व के प्रश्न को सदन में उठाते हुए मांग करता हूं कि सामन्ती तत्वों के विरुद्ध ऐसी सख्त कार्यवाही करें एवं भगाये गये अल्पसंख्यकों एवं हरिजनों को पुनः उन की सम्पत्ति दिला कर गांवों में बसाये जाने की व्यवस्था करें और उन की जान माल की हिफाजत के समुचित उपाये करें।

(V) CANCELLATION OF TRAIN- IN BHAVNAGAR SECTION OF GUJARAT.

श्री मोहन भाई पटेल (जूनागढ़): मैं नियम 377 के अन्तर्गत निम्नलिखित अविलम्बनीय लोक महत्व का विषय प्रस्तुत करना चाहता हूं। देश के विभिन्न भागों से इस तरह की खबरें आ रही हैं कि असमात रेल गाड़ियां रद्द कर दी जाती हैं और यात्रियों को बहुत कष्ट उठाने पड़ते हैं विशेष रूप से गुजरात के भावनगर क्षेत्र में नित्यप्रति ऐसा ही हो रहा है। अत्यन्त पिछड़े हुए क्षेत्र के लिए तो यह बहुत बड़ा आघात है। भावनगर जैसे क्षेत्र में पहले हो यातायात के साधन कम हैं, गाड़ियां रद्द करने का कारण बताया जाता है कोयल की कमी परन्तु इस के विपरीत ऊर्जा मंत्री कहते हैं कि कोयला पर्याप्त मात्रा में उपलब्ध है। निष्कर्ष यह हुआ कि मंत्रालयों के परस्पर तालमेल में न होने के कारण पिछड़े क्षेत्रों की गाड़ियां रद्द कर दी जाती हैं और उन के पिछड़ेपन में सुधार आने की अपेक्षा उन्हें और पीछे धकेल दिया जाता है।

(vi) ALLEGED INCIDENTS OF THEFT IN BOMBAY PORT TRUST.

SHRI R.R. BHOLE (Bombay South Central) : Armed ganges of thieves backed by powerful criminals working in collusion with Police : Port and Customs authorities are systematically plundering vessels, whereas and warehouses for high value cargo at Bombay Po:t.

These gangs steal goods worth approximately Rs. 1.5 crores to Rs. 3 crores a month, thus putting the national exchequer to losses in Customs revenues to the tune of Rs. 20 to Rs. 35 crores approximately a year. They have all sorts of weapons, as a result of which 60,000 dock workers are feeling insecure and helpless, with the result that the port security, already weak and lax, has virtually disintegrated. The collapse of the security and vigilance at Bombay Port has already caused alarm amongst importers and shipping companies. Unless some drastic steps are taken and the security system is thoroughly re-vamped, the incidence of theft will continue to rise.

According to Police records also, the value of goods stolen from the Bombay Port has increased ten-fold over the last four years, four times over the past 1—1/2 year and by 78.4 per cent over the last year. Already some mari-time trade and insurance firms in Europe have made scothing criticisms of the security system at Bombay Port. Even the driling equipment for ONGC and components for pumps used in nuclear power stations and turbo-changer spares were stolen this year.

(vii) REPORTED POLLUTION OF GANGES WATER NEAR KA

SHRI ARIF MOHAMMAD KHAN (Kanpur) : Time and again attention of the Central Government has been drawn to the ever-increasing problem of air and water pollution. The health-hazards to the people due to this problem may get out of control in heavily populated cities such as Kanpur, if remedial measures are not taken immediately.